

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Water supply is not exclusively maintained by CPWD in any Government Colony. Local bodies, NDMC and MCD supply water directly upto two storied buildings in their areas and CPWD maintain the water supply system beyond two storied buildings.

(b) 87 tube-wells were installed in these colonies upto 31/10/97 and thereafter no addition has been made.

(c) 80 tube-wells were functioning as on 31/10/97 and 7 tube-wells are not functioning since then.

(d) Concerned Divisions are getting these repaired.

Angamali-Sabarimala Rail Line

293. SHRI A.C. JOS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have approved the construction of Angamali-Sabarimala rail line;

(b) if so, the details thereof;

(c) the estimated cost thereof; and

(d) if not, the reasons for not clearing the above project ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) to (d) The work has been included in the budget 1997-98 at a cost of Rs. 550 crs. with the proviso that the work would be taken up after obtaining necessary clearances.

Necessary action in this regard has been initiated.

Ex-Gratia Payment to SRPF Retirees

294. SHRI BASU DEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Ministry's orders for extending Rs. 600 plus D.R. from January 11, 1997 as ex-gratia payment to SRPF retirees have been circulated by G.Ms to DRMs of South-Eastern and Central Railways, Nagpur respectively;

(b) if so, the number of claims from such SRPF retirees have been received and settled by DRMs of South-Eastern and Central Railways, Nagpur; and

(c) if not settled, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME

IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir, the Railway Ministry's orders dt. 27th January, 1998 in this regard have been circulated to the concerned DRMs.

(b) One hundred and seven (107) cases received by DRM/SE Railway, Nagpur and fifty (50) cases received by DRM/Central Railway, Nagpur are under process.

(c) Time is being taken on account of non-receipt of all the prescribed documents along with the claims and the non-availability of all the services records/other collateral information like the SRPF ledgers for verifying the claims.

[Translation]

Regularisation of Daily Wagers

295. SHRI SUSHIL CHANDRA VARMA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of casual labourers engaged and regularised in the Indian Railway during the last three years;

(b) whether contract labourers have also been engaged in railways;

(c) if so, the number thereof;

(d) whether retrenchment of employees has been made in railways; and

(e) if so, the number of employees retrenched during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

[English]

Doubling of Railways Tracks in Kerala

296. PROF. P.J. KURIEN :

SHRI N.N. KRISHNADAS :

SHRI P. SANKARAN

SHRI T. GOVINDAN :

SHRI V.M. SUDHEERAN :

SHRI A. C. JOS :

Will the Minister of RAILWAYS be pleased to state :

(a) the present stage of doubling of railways tracks from Ernakulam to Trivandrum, Shoranur to Mangalore, Trivandrum to Quilor, and Mangalore to Kuttipuram;

- (b) the expenditure incurred thereon so far;
- (c) the time by which the doubling work of above lines are likely to be completed.
- (d) whether the Union Government are aware of the fact that the funds allocated for the development of railway network and doubling of railway tracks in Kerala has not been fully utilised by the Railways;
- (e) if so, the reasons therefor;
- (f) the funds allocated by the Union Government for various projects in Kerala during each of the last three years;
- (g) whether the Government of Kerala has requested the Union Government for allocation of more funds for the development of railway network and doubling of railway tracks;
- (h) if so, the details thereof; and
- (i) the steps taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) (i) A new BG line from Ernakulam-Alleppay and Alleppay-Kayankulam had already been completed and opened for passenger traffic. Further Kayankulam to Quilon doubling work also was completed and opened for passenger traffic. Now doubling work between Quilon-Trivandrum has been taken up. From Trivandrum to Kochuvelli (7.00 kms) has been opened for passenger traffic during March'98. From Kochuvelli to Quilon work is in good progress, and the work will be completed depending on the availability of funds with in next 2 years.

(ii) For Shoranur to Mangalore-Doubling of 3 sections (viz) Calicut-West Hill-Eiathur and Quliandi-Tikkotti work completed and opened for passenger traffic. Work on critical and long lead items like major bridges are in good progress between Shoranur to Mangalore. All the works including Earthwork, Minor bridges and Major bridges and collection of Ballast are in advanced stage of progress in the following sections.

Payyangadi-Payyanur-Charvathur

Kasargod-Mangalore and Badagara-Mahe

- (b) Rs. 214.80 crores
- (c) Kochuvelli-Quilon : 2 years depending on availability of resources.

Shoranur-Mangalore : 3 years depending on availability of resources.

(d) The funds allocated for Railway development in Kerala have been utilised fully.

- (e) Does not arise.
- (f) Funds allocated in various projects in Kerala.

Year	Funds allocated
1995-96	61.53 Crs.
1996-97	92.94 Crs.
1997-98	91.14 Crs.

(g) to (f) Yes, Sir. The budget outlay has been suitably adjusted.

[Translation]

HUDCO Loan to Quake Victims at Jabalpur

297. SHRI DADA BAURRAO PARANJPE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to simplify the procedure for disbursement of HUDCO loans to the earthquake victims in Jabalpur, (M.P.) with a view to wipe out delay and unnecessary expenditure; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT : (SHRI BANDARU DATTATREYA) : (a) and (b) HUDCO has simplified its procedure and there is no delay in HUDCO in sanction or disbursement of funds to the State agencies. HUDCO has received and sanctioned Rs. 57.97 crores as loan component of 15 schemes for reconstruction of 21481 dwelling units for the earthquake victims of Jabalpur with a project cost of Rs. 66.67 crores. Loan assistance from HUDCO is drawn by the agencies implementing the scheme on the basis of the financial and physical progress of the scheme. Till date Rs. 17.444 crores has been released to the State agencies. As release of funds is linked to the pace of progress of implementation of the scheme, it is for the implementing agencies and the State Governments concerned to ensure that the projects are undertaken and completed without any delay. Under the cash loan schemes, the borrowing agencies draw loan from HUDCO and disburse the same to the beneficiaries as per detailed disbursement procedure laid down by the State Governments.

Introduction of Air Service in Uttranchal Area

298. SHRI PANKAJ CHOUDHRY :

SHRI ANAND RATNA MAURYA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have formulated any scheme to introduce air service in the Uttranchal area of Uttar Pradesh;

(b) if so, the details thereof, and